

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 327

IA-979/2022 IA-2706/2021 CA-618/2019

In

IB-1251(ND)/2018

IN THE MATTER OF:

M/s. Dynamic Star Security Allied Services

.....APPLICANT/PETITIONER

Vs

M/s. Newgen Specialty Plastics Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 12.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the UPIDIDA : Mr. Rajesh Raina, Advocate.

For the Respondent: Dr. Pankaj Garg Advocate

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-2706/2021:-

Pleadings are complete.

List the matter on **07.05.2024** for arguments.

CA-618/2019:-

The Respondents shall take steps to bring the reply affidavit on record within three days. The parties are directed to file written synopsis containing two pages within one week.

List the matter on **07.05.2024** for arguments.

IA-979/2022:-

List the matter on **07.05.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**